

ITEM NO.2

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1813/2022

RAM KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

I.A.No. 44510/2023 - Application for grant of bail

Date : 01-09-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) Mr. R C Mishra, Sr. Adv.
Ms. Rohini Prasad Tiwari, Adv.
Mr. Ashok Kumar Tiwari, Adv.
Mr. C.M. Patel, Adv.
Mr. Shiv Ram Pandey, Adv.
Ms. Priya, Adv.
Mr. Rajesh Sen, Adv.
Mr. Anjani Kumar Mishra, AOR

For Respondent(s) Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 44510 of 2023

Issue notice.

Ms. Ruchira Goel, learned counsel for the respondent accepts
notice and seeks time to secure instructions in the matter.

List on 15.09.2023.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR